

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Distribution of litigation work for Central Administrative Tribunal, Jammu Bench.

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Government Order No: **2271** -JK(LD) of 2020.
Dated : 23 - - 06 - 2020.
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In partial modification to Government Order No. 2262-JK(LD) of 2020 dated 09-06-2020 read with Government Order No. 2264-JK(LD) of 2020 dated 11-06-2020, it is hereby ordered that the distribution of litigation work amongst the following Law Officers before the Central Administrative Tribunal, Jammu Bench at Jammu shall be as under:-

S. No	Name of the Law Officer and Designation S/Shri	Department	Year
1.	Amit Gupta, Additional Advocate General, Jammu	All the Departments	2017,2018,2019 and 2020
2.	Rajesh Thappa, Deputy Advocate General	All the Departments	2010,2011,2012,2013 and 2014
3.	Sudesh Magotra, Deputy Advocate General	All the Departments	2002 to 2009, 2015 and 2016

This is a temporary arrangement and is subject to further modification as and when required.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

NO: LD(A)2016/12-I.

Dated: 23 – 06 – 2020.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K Jammu.

Achal Sethi
[Signature]

4. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
5. All Principal Secretaries to Government.
6. Principal Resident Commissioner, J&K New Delhi.
7. All Commissioner/Secretaries to Government.
8. Principal Accountant General, J&K Jammu.
9. Registrar General, Supreme Court of India, New Delhi.
10. Principal Secretary to the Hon'ble Chief Justice for information of the Hon'ble Chief Justice.
11. All Heads of Departments.
12. Director Information, J&K Jammu.
13. All Officers of the Department of Law, Justice and Parliamentary Affairs.
14. Deputy Registrar, Central Administration Tribunal, Jammu Bench.
15. Shri G. M. Kawoosa, Additional Standing Counsel, Supreme Court of India.
16. Smt. Shashi Juneja, Additional Standing Counsel, Supreme Court of India.
17. Private Secretary to Chief Secretary for information of the Chief Secretary.
18. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
19. Government Order file.
20. Concerned file.

Ashish Gupta
23.06.20

(Ashish Gupta)
Deputy Legal Remembrancer.

Ashish Gupta
23.06.2020